NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 17

C.P. (IB)/829(MB)2023

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **23.04.2024**

NAME OF THE PARTIES: S R SALES
V/s
SALAWAS METALS PRIVATE LIMITED

Section 9 OF THE Insolvency And Bankruptcy Code, 2016

ORDER

1. Ms. Shikha Bhura, Ld. Counsel Operational Creditor present. Mr. Ankul Seth, Ld. Counsel for Corporate Debtor present.
2. Heard learned counsel for both sides and perused the records.
3. Reserved for orders.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/